

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
RAJYA SABHA
STARRED QUESTION NO. *47
ANSWERED ON – 04.02.2026

**IRREGULARITIES IN IMPLEMENTATION OF PRADHAN MANTRI KAUSHAL VIKAS
YOJANA**

*47 DR. SYED NASEER HUSSAIN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has taken cognisance of the findings of the Comptroller and Auditor General (CAG) of India regarding serious financial, enrollment and placement-related irregularities in the implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) 2.0 and 3.0; and

(b) whether it is a fact that, as per the CAG report, bank account details were recorded as 'zero', 'null', 'N/A' or left blank in respect of 90, 66, 264 out of 95, 90, 801 participants, respectively, amounting to 94.53 per cent of the total beneficiaries under PMKVY 2.0 and 3.0?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF RAJYA SABHA STARRED
QUESTION NO. *47 ANSWERED ON 04.02.2026 ASKED BY DR. SYED NASEER HUSSAIN
REGARDING IRREGULARITIES IN IMPLEMENTATION OF PRADHAN MANTRI
KAUSHAL VIKAS YOJANA**

(a) and (b) The Comptroller and Auditor General (CAG) conducts audit of Schemes of various Ministries/Departments to evaluate systems, processes and controls so that shortcomings can be corrected. The Ministry of Skill Development and Entrepreneurship (MSDE) has taken cognizance of findings of the Performance Audit of PMKVY, conducted by CAG.

The Report, covering its initial phases up to 2022, flagged certain deficiencies in legacy systems relating to data validation, beneficiary details, assessor information, eligibility verification, and monitoring processes, largely attributable to limitations in IT controls and decentralized implementation prevalent at that time.

Taking cognizance of these observations, the Government has since undertaken comprehensive corrective measures under PMKVY 4.0, including Aadhaar-based e-KYC, face authentication and geo-tagged attendance, QR-coded digital certificates, real-time dashboards on the Skill India Digital Hub, strengthened assessor and training centre accreditation through NCVET, independent monitoring via Kaushal Samiksha Kendra, revised monitoring guidelines with clear KPIs, and a robust penalty and recovery framework.

Disciplinary actions, including suspension, blacklisting, recovery of funds, and drastic steps have been taken wherever non-compliance was established, thereby institutionalising stronger accountability, verification, and oversight mechanisms under the scheme.
